

Proposals under Article 275(1) from Chhindwara

†2558. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of proposals under Article 275 (1) of the Constitution received by Government from Chhindwara, Madhya Pradesh, along with the date of their receipt;

(b) the action taken thereon so far by Government and details of proposals received and accepted;

(c) the budget sanctioned by Government for Chhindwara under Article 275 (1) during the last three years, along with the works for which sanctioned; and

(d) by when the pending proposals are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Under Article 275(1) of the Constitution, the Ministry has received a proposal from the State Government of Madhya Pradesh *vide* their letter No. F 23 / 3/09/ 3 /25 dated 12-5-2009 during the current financial year 2009-10 which *inter alia* includes proposal for an amount of Rs. 276.66 lakh, Rs.81.29 lakh, and Rs. 11.13 lakh in respect of ITDP Tamia, ITDP Saunsar and MADA Lahgadua respectively of Chhindawara district. Certain clarifications have been sought from the State Govt of Madhya Pradesh and the same are awaited.

(c) Under the provisions of Article 275(1) of the Constitution, grant is released to the State Governments and not to the districts. Information regarding the releases to the State of Madhya Pradesh during last three years is as under:-

Year	Amount released (Rs. in lakh)
2006-07	6052.44
2007-08	5973.00
2008-09	6466.80

As per the information received from the State Government of Madhya Pradesh, a list of sanctioned works out of this grant is given in the Statement (*See below*).

(d) Since clarifications sought are awaited, no time can be indicated for sanctioning the pending proposals.

Statement

List of sanctioned works out of grant under Art. 275(1) of the Constitution during last three years for Chhindwara, Madhya Pradesh

Sl. No.	Name of sanctioned Works	Year 2006-07	(Rs in lakh)
1	2	3	
ITDP Saunsar (Chhindwara)			
1	Ghokra Ghata stopdam Chourai		33.00
2	Halal Khurd stop dam Chourai		51.00
3	Rope making for Sch. Tribe Women		18.24
TOTAL :			102.24

†Original notice of the question was received in Hindi.

1	2	3
MADA Lahgudua (Chhindwara)		
1	Stop Dam at Khudjhahir	5.00
TOTAL :		5.00
GRAND TOTAL		107.24

Year 2007-08

ITDP Tamia (Chhindwara)		
1	Kapurnala storage weir	38.26
2	Dhamanoya storage weir	39.12
3	Sajwa Percolation Tank	8.35
4	Const. of storage tank in village Bhardi	45.34
TOTAL :		131.07

ITDP Sausar (Chhindwara)		
1	100m.cc.road at Tumragari Jamuntola	2.35
2	200m.cc.road at Bordi	2.44
3	200m.cc.road at Sahanwari Chopandana	2.50
4	200m.cc.road at Togaon	2.35
5	Con. work of Talab at Gugarkheri	5.00
6	Con. work of Talab at Govindpur	5.00
7	Con. work of Talab at Sirantha	4.99
8	Monitoring/ Evaluation & Maintenance	5.50
TOTAL :		30.13

MADA Lahgadua (Chhindwara)		
1	Stop Dam at Khudiya	3.58
TOTAL :		3.58
GRAND TOTAL :		164.78

Year 2008-09

ITDP Tamia (Chhindwara)		
1	Nistar Tand Tarai Block Junnardeo	45.78
2	Storage bear Dhulania Tamia	25.15
3	Storage bear Mayawadi Parasia (Project Cost Rs. 58.96 Lacs)	33.96
4	Nistari Tank Siyajhiri Harrai	26.38
5	Nistari Tank Saliwada Amarawara	25.10

1	2	3
6	Stop Dam Iklamasani Junnardeo	4.99
7	Stop Dam Chikatharri Junnardeo	4.99
8	Stop Dam Chhabda Junnardeo	4.99
9	Stop Dam Kampipariya Junnardeo	4.99
10	Stop Dam Dabri Harrai	4.92
11	Stop Dam Shejwada Harrai	4.92
TOTAL :		186.17
ITDP Sausar (Chhindwara)		
1	Stop Dam cum kajweat devali jamlapani Block sausar	9.50
2	C.C.Road (800 mtr) at Karlai and Jamtara, Sidap Block Chaurai	12.00
3	Stop Dam cum road bridge at Khamra Datla, Block Bichhua	20.00
4	Const. work of returning wall at Tigaon Block Pandhurna	15.00
5	Const. work of Talab for fish production at Murre/Samarboh/Panathawadimal/Surrewani Block Bichhua	8.10
6	Const. work of Talab for fish production at Changoba/Rajdongri/Sendurjana/Bandhan	16.20
TOTAL :		80.80
MADA Lahgadua (Chhindwara)		
1	Stop Dam Pulpulch	4.99
2	Stop Dam Ghogara	3.58
TOTAL :		8.57
GRAND TOTAL :		275.54

Grants to States under Article 275 (1)

2559.SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the norms for fixing the amount of grants to be disbursed to States under the provisions of Article 275 (1) of the Constitution;

(b) the amount disbursed to each State under these provisions during 2008-09, with the purpose for which the same was disbursed; and

(c) the status of utilization of the amount so disbursed to each State?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) 90% of the total budget available as grant under the provision of Article 275 (1)